

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH

CA(CAA)-110(PB)/2017

IN THE MATTER OF:

Dr. Naresh Trehan & Associates Health Services Pvt. Ltd. ....Petitioner  
And Global Health Pvt. Ltd.

SECTION : UNDER SECTION 230-232

Order delivered on 14.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR  
Hon'ble President

Deepa Krishan  
Hon'ble Member (T)

For the Petitioner(s) : Mr. Arun Kathpalia, Senior Advocate  
Mr. Anirudh Das, Mr. Samaksh Goyal & Mr. Anirudh Lekhi,  
Advocates

For the Respondent(s) :

ORDER

Arguments heard. Order reserved.

— Sd —  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

— Sd —  
(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

14.09.2017  
VINEET